

**Special Tax for Tourists**

\*988. **Shri Subodh Hansda:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have any proposal under consideration to allow free movement of special taxis for tourists in the various States without paying any extra tax; and

(b) if so, when this will come into operation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Under a new provision made recently in the Motor Vehicles Act of 1939, special permits can be granted by a Regional Transport Authority to public service vehicles carrying tourists, by virtue of which they can move freely in other regions or States so long as they display a special distinguishing mark. In October 1957, the Conference of State Transport Commissioners/Controllers held at Mussoorie unanimously recommended that under this provision State Governments should allow unrestricted movement of taxis and other vehicles chartered by tourists without the levy of any extra tax. The State Governments have been asked to implement this recommendation.

**All India Road Development Plan**

\*989 { Shri Ram Krishan:  
Sardar Iqbal Singh:  
Shri Bhakt Darshan:  
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 464 on the 25th February, 1958 and state;

(a) whether the Committee of Chief Engineers, which was appointed to revise the 'Nagpur Plan' and to add new highways to the list of national highways, has since completed its work;

(b) if so, whether a copy of the revised plan would be laid on the Table;

(c) the steps being taken to implement the Plan; and

(d) if the reply to part (a) above be in the negative, the reasons for delay?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) and (c). Do not arise.

(d) The Committee has prepared a draft Plan which is now being examined by the general body of the Chief Engineers and is expected to be finalised shortly.

**Korba Power Station, Madhya Pradesh**

\*990. **Shri V. C. Shukla:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are considering any proposal for extending the power capacity of the Korba Power Station in Madhya Pradesh, over and above 90,000 kW; and

(b) if so, the broad details of the proposal and the capital out-lay involved?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Planning Commission have not agreed to the proposal of the Madhya Pradesh Government to include the Korba Thermal Power Station Extensions, in the Second Five Year Plan.

(b) It was proposed to instal 2 x 60,000 kW generating sets at an estimated cost of Rs. 14 crores.

**Road Accidents in Delhi**

\*991. { Shri D. C. Sharma:  
Shri Kunhan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Road accidents in Delhi are on the increase;